

THE HIGH COURT OF ORISSA : CUTTACK

NOTIFICATION

Dated, Cuttack the 27th April, 2022

No. 855...../M.S.- In supersession of Court's Notification No. 1378 Dated 19.08.2019 and in exercise of the powers conferred under Section 16 of the Advocates Act, 1961 read with Rule 7(1) of the High Court of Orissa (Designation of Senior Advocate) Rules, 2019, Hon'ble the Chief Justice has been pleased to designate the following Advocates as Senior Advocates.

1. Shri Santanu Kumar Sarangi
2. Shri Bibekananda Mohanti
3. Shri Debi Prasad Dhal
4. Shri Kali Prasanna Mishra
5. Shri Gautam Mukherji
6. Shri Subir Palit
7. Shri Durga Prasad Nanda
8. Shri Gautam Misra

By Order,

S.K. Mishra

REGISTRAR (JUDICIAL)


Memo No. 856(58) / Dtd. 27/04/2022

Copy forwarded to

1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, High Court of Allahabad;
3. Registrar General, High Court of Andhra Pradesh;
4. Registrar General, High Court of Bombay, Mumbai;
5. Registrar General, High Court of Calcutta, Kolkata;
6. Registrar General, High Court of Chhatishgarh;
7. Registrar General, High Court of Delhi;
8. Registrar General, High Court of Guwahati;

9. Registrar General, High Court of Gujrat;
10. Registrar General, High Court of Himachal Pradesh;
11. Registrar General, High Court of Jammu & Kashmir;
12. Registrar General, High Court of Jharkhand;
13. Registrar General, High Court of Karnataka;
14. Registrar General, High Court of Kerala;
15. Registrar General, High Court of Madhya Pradesh;
16. Registrar General, High Court of Madras;
17. Registrar General, High Court of Manipur;
18. Registrar General, High Court of Meghalaya;
19. Registrar General, High Court of Patna;
20. Registrar General, High Court of Punjab & Haryana;
21. Registrar General, High Court of Rajasthan;
22. Registrar General, High Court of Sikkim;
23. Registrar General, High Court of Telengana;
24. Registrar General, High Court of Tripura;
25. Registrar General, High Court of Uttarakhand;
26. Secretary, Bar Council of India, New Delhi;
27. Secretary, Odisha State Bar Council, Cuttack;
28. Secretary, Orissa High Court Bar Association, Cuttack.
29. District & Sessions Judge, (All);

For information and necessary action.


27.04.2022


SPECIAL OFFICER (SPL. CELL)

Memo No. 857(120)/ Dtd. 27/04/2022

Copy forwarded to the

1. All Officers of the Court;
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to Hon'ble Judges
4. Principal Private Secretary to the Advocate General, Odisha, Cuttack
5. Mr. A.K. Mohanty, Sr. Advocate, Orissa High Court Bar Association, Cuttack.
6. All superintendent of the Court

For information and necessary action.


27.04.2022

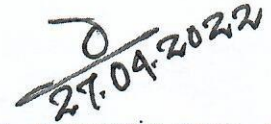
SPECIAL OFFICER (SPL. CELL)

Memo No. 858 (8) / Dtd. 27/04/2022

Copy forwarded to

1. Shri Santanu Kumar Sarangi, Plot. No. B/441, Sector – 8, CDA, Cuttack – 753014.
2. Shri Bibekananda Mohanti, Link Road, P.S.- Badambadi, Near Prime Hospital,
P.O. Arunodaya Market, Cuttack - 753012
3. Shri Debi Prasad Dhal, " Prafulla Nilaya", C.D.A., Sector-9, 1B/94, Cuttack-753014
4. Shri Kali Prasanna Mishra, Plot No. D/1533, Sector-10, CDA, Dist.-Cuttack-753014
5. Shri Gautam Mukherji, Raghunathjew Temple Road, Telenga Bazar, P.O.- Telenga
Bazar, Dist.-Cuttack, Pin- 753009
6. Shri Subir Palit, "ASHROY", Biswanath Lane, Balu Bazar, Cuttack- 753002
7. Shri Durga Prasad Nanda, Opp. Sun Hospital, Shri Vihar Colony, Tulasipur,
Cuttack-753008
8. Shri Gautam Misra, Aashiana, Kanika Road, P.O.-Tulasipur, Cuttack, 753008

For information.


27.04.2022
SPECIAL OFFICER (SPL. CELL)